

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 406
IB-548/ND/2020

IN THE MATTER OF:

R.R. Distributors Pvt. Ltd. ...

Applicant

Vs.

M/s Kanodia Technoplast Ltd. ...

Respondent

Order under Section 9 of IBC

Order delivered on 22.02.2022

Coram:

**MR. DHARMINDER SINGH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

:

Mr. Anand Shankar Jha, Mr. Arpit Gupta,
Mr. Girish Bhardwaj Advs.

ORDER

Arguments heard.

Matter reserved for order.

-sd-

**SUMITA PURKAYASTHA
MEMBER (TECHNICAL)**

-sd-

**DHARMINDER SINGH
MEMBER (JUDICIAL)**

UPASANA